

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 266 of 2020

IN THE MATTER OF:

**Punjab National Bank
(Through Sachin Rathi, Sr.Manager Hill
Cart Road Branch, Siliguri)**

....Appellant

Vs.

Kamalesh Kumar Singhania & Ors.

....Respondents

Present:

**For Appellant: Mr. Rajesh Kumar Gautam and Mr. Sorabh
Dahiya, Advocates**

For Respondents:

ORDER

14.02.2020: A ground has been carved out for condoning delay of 12 days in preferring the appeal. Prayer is allowed and 12 days delay is condoned. I.A. No. 700/2020 is disposed of.

Post this appeal 'for hearing' on **26th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn